GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION NO. 2810 TO BE ANSWERED ON 20.03.2017

New Deemed Universities

2810. SHRI P. NAGARAJAN:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the University Grants Commission(UGC) has decided to confer Deemed to be university status to some private colleges in the country
- (b) if so, the details thereof; and
- (c) the total number of such university to be conferred Deemed-to-be university status during the current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY)

- (a) to (b): Institutions desiring to be declared as Deemed to be Universities have to apply to the Government of India in prescribed format and if they fulfil all the eligibility conditions mentioned in UGC (Institutions Deemed to be Universities) Regulations, 2016, they are declared as Deemed to be University under Section 3 of the UGC Act, 1956, on the advice of UGC.
- (c): The number of Institutions to be declared as Deemed to be University is not fixed as it depends on the number of applications received and its fulfilment of eligibility conditions of UGC Regulations, 2016.
